- (vii) The fluorosis is predominant in lower nutritional status population.
- (viii) The relationship between water quality to fluorosis will largely help in adopting and implementing proper defluoridation programmes.

## Disconnection of Water Supply to Armed Forces by Jamnagar Municipality

7387. SHRI BALASAHEB VIKHE PATIL : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that the Jamnagar Municipality had recently cut off water supply to the three wings of the armed forces;

(b) if so, what were the circumstances leading to this situation; and

(c) whether the water disconnection was resorted to because of non-payment of bills and if so, whether responsibility has been fixed for this lapse ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RE-SEARCH AND DEVELOPMENT (SHRI ARUN SINGH): (a) Yes, Sir.

(b) and (c). In April 1983 the Jamnagar Municipal Corporation unilaterally revised the water rate to Rs. 9 per 1000 gallons from Rs. 3.90 which was fixed in Nov. 1979 by the Collector, Jamnagar on 'no profit no loss' basis, in consultation with the local MES authorities. In view of the steep increase in the water rate, the MES authorities requested the Corporation for revising the rate on 'no profit no loss' basis after taking into account the audited expenditure statement. Despite best efforts, the audited expenditure statement has not yet been supplied by the said Corporation. In view of the non-receipt of the audited expenditure statement, the payment at the revised rates was not made by the MES. The water supply has been disconnected by the said Corporation on the place of non payment of bills.

## Allotment of Quarters at Chandigarh

7388. SHRI P.R. KUMARAMANGA-

LA.*A*: Will the Minister of DEFENCE be pleased to state :

(a) whether 144 quarters for staff built at a cost of over Rs. 70 lakhs at Chandigarh have not yet been allotted resulting in a monthly revenue loss of Rs. 40,000 per month to Government;

(b) if so, the reasons therefor; and

(c) whether the allotment policy framed by Controller General of Defence Accounts (CGDA) which debars Government accommodation in DAD pool at Chandigarh to staff members having accommodation at Chandigarh and its Suburbs is being followed strictly and if not, the reasons thereof?

THE MINISTER OF STATE IN THE OF DEPARTMENT DEFENCE RE-SEARCH AND DEVELOPMENT (SHRI (a) and (b). The ARUN SINGH) : construction of the quarters has been completed. Water supply and electric connections are to be provided by the Union Territory Authorities. Minor defects which have come to notice have to be rectified. The quarters could not, therefore, be taken over for allotment to the eligible Government servants. Loss of revenue does not arise.

(c) Yes, Sir.

## Escape of Detainees from A and N Islands

7389. SHRI MANORANJAN BHAKTA: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that some foreign nationals, who were detained under certain charges in the Union Territory of Andaman and Nicobar Islands have escaped; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECU-RITY (SHRI ARUN NEHRU): (a) and (b). Recently two foreign nationals namely Mr. Alec Sander Hohage, Dutch national and Mr. Hynryk Krampitz, German national, who had been released and had been directed to remain in Port Blair, left Port Blair. They were last seen on 11th February, 1986